

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Shridevi Suryakumar Jhaveri & Ors.

V/s.

Ruby Battery Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

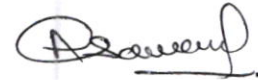
S. No.	NAME	DESIGNATION	SIGNATURE
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1. Apoorva  
Yadav  
9/b  
Suryakar &  
Parkness

for Respondent  
Nos. 1 to 3



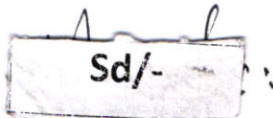
2. Amrutesh Sawant. Per Petitioner  
ilb Sorel Doshi & Co



**ORDER**

**TCP 56/397-398/CLB/MB/MAH/2013**

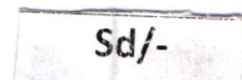
1. The Learned representative from both the sides are present.
2. By consent seeking adjournment. Adjourned to **26.02.2018**.

  
Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date : 10.01.2018

ug

  
Sd/-

**M.K. SHRAWAT**  
Member (Judicial)